

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

210. CP/72(MB)2023

**IN THE MATTER OF**

Kirti Dhanpal Bhawsar

... Petitioner

Vs

Registrar Of Companies Mumbai

... Respondent

U/s 441 of the Companies Act, 2013

**Order Delivered on 27.03.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:

For the RoC:

Ms. Rujuta Bankar (VC)

---

**ORDER**

Adjourned to **08.05.2024.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/